

Annexure-6

Name of the corporate debtor: Ablaze Info Solutions Private Limited; Date of commencement of liquidation: 18.01.2021 ; List of stakeholders as 04.03.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	EssPee Hitech Private Limited	2021	18520917	18520917	Office Rent	NIL	No	NIL	100	NIL	NIL	NIL	NIL	Note Below
2	Kaks Financial & Management Consultants private Limited	2021	51782815	NIL	Office Rent	NIL	No	NIL	NIL	NIL	NIL	NIL	51782815	Note Below
TOTAL			70303732										51782815	

Note: The Entire Assets of the Corporate Debtor have been attached by the ED. As on date the Liquidator does not have access to the books of accounts for verification of claims and hence all the claims will be verified as and when the Liquidator will be given access to the books of accounts of the Corporate Debtor. In this connection, it may be stated that the Liquidator has already filed an petition before the Hon'ble Delhi High Court seeking access to the books of accounts and for deattachment of assets which is pending disposal,